

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 06.11.2020

**Misc. Application No. 414 of 2020
(Exemption from filing certified
copy)
And
Misc. Application No. 415 of 2020
(Delay Application)
And
Appeal Lodging No. 423 of 2020**

Pawan Somani & Anr.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Kunal Katariya, Advocate i/b Mr. Harsh Kesharia, Advocate for
the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Kinjal Bhatt, Mr. Hersh
Choudhary, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

Misc. Application No. 415 of 2020 :

1. There is a delay in filing the appeal. For the reasons stated in
the application, delay is condoned. The Misc. Application No. 415
of 2020 is accordingly allowed.

Appeal Lodging No. 423 of 2020 :

1. We have heard Shri Kunal Katariya, the learned counsel for the appellants and Ms. Nidhi Singh, the learned counsel for the respondent through video conference.

2. Connect with Appeal No. 332 of 2020 (Amresh Pathak & Ors. vs. SEBI) and list on December 2, 2020 for admission and for final disposal.

3. In the meanwhile, respondent will file a reply within two weeks from today. Rejoinder may be filed on or before next date of listing.

4. Parties will take instructions from the Registrar 48 hrs. before the date fixed in order to find out as to whether the appeal would be heard through video conference or through physical hearing.

5. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala
Presiding Officer

Dr. C. K. G. Nair
Member

Justice M. T. Joshi
Judicial Member

06.11.2020
PTM